

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:36

ANSWERED ON:23.11.2005

INTRODUCTION OF INTERNET SERVICE/ HOT- SPOT

Chaudhary Shri Pankaj

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to introduce high speed internet service `Hi-fi` and establish `Hot-Spot` in the major cities of the country;
- (b) if so, the details thereof; and
- (c) the time by which the final decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (c) Under the license agreement for provision of Internet Service, last mile linkages within Local area are freely permitted to Internet Service Providers (ISPs) by radio communication subject to clearance from Wireless Planning and Co-ordination (WPC) Wing of Department of Telecommunications to avoid frequency interference. A number of ISPs, including Bharat Sanchar Nigam Ltd. (BSNL) and Mahanagar Telephone Nigam Ltd. (MTNL), are already providing High Speed Internet Service to their subscribers, using various technologies including Wireless Fidelity (Wi-Fi) Hotspots. To promote Broadband services using wireless, use of low power equipment has been delicensed by the Government in the frequency band 2.4 to 2.4835 GHz for indoor and outdoor applications with specified technical parameters. Also, indoor use of low power equipment has been delicensed in the frequency bands 5.150 to 5.350 GHz and 5.725 to 5.875 GHz with specified technical parameters.